GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA UNSTARRED QUESTION NO. 3075 ANSWERED ON 20.08.2025

Opening of campuses by foreign universities/institutions

3075 Dr. Kanimozhi NVN Somu:

Will the Minister of *Education* be pleased to state:

- (a) whether any foreign universities or institutions have shown interest in opening campuses in the country;
- (b) if so, whether these campuses will be 100 per cent independent or are they required to collaborate with Indian institutions;
- (c) how many foreign universities or institutions have shown interest in opening campuses in Tamil Nadu;
- (d) the current status of such proposals, including any approvals, ongoing discussions and the details of investment involved;
- (e) what support or incentives Government is providing to encourage foreign universities or institutions to establish campuses in the country, particularly in Tamil Nadu; and
- (f) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUKANTA MAJUMDAR)

- (a) to (f): A number of Foreign Higher Educational Institutions (FHEIs) have expressed their interests to establish their branch campuses in India, including three FHEIs already operationalized in Gurugram and GIFT City, Gandhinagar, under the following enabling Regulations:
 - (i) the (UGC) University Grants Commission (Setting up and Operation of Campuses of Foreign Higher Educational Institutions in India) Regulations, 2023, and
 - (ii) the International Financial Services Centers Authority (Setting up and Operation of International Branch Campuses and Offshore Education Centers) Regulations, 2022.

UGC has issued 12 Letters of Intent (LoI) to FHEIs from Australia, Italy, United Kingdom and USA to open their campuses at various places in India including Bengaluru (Karnataka), Delhi NCR, Gurugram (Haryana), Mumbai (Maharashtra) and Chennai (Tamil Nadu). Under IFSCA regulations, 4 universities from UK, Australia and Ireland have been registered to operate offshore branch campuses in GIFT City SEZ, Gandhinagar, Gujarat.

The FHEIs under the UGC regulations may enter into a joint venture with Indian higher educational institutions or Indian company. However, the FHEI campus in India shall have its independent campus with the physical, academic and research infrastructure and facilities required to conduct its academic and research programmes. Under IFSCA Regulations, FHEI campus may be set up on stand-alone basis, or in such other form as may be permitted by the Authority in the GIFT IFSC for the purpose of delivering courses.

Government of India does not offer any specific incentive for opening of campuses of FHEIs in India. However, based on policies and priorities State Governments may offer facilities to attract FHEI campuses in their respective region.
